[Shri A. K. Gopalan]

made these wild allegation, against me and other members of my party with the sole intention of scandalizing me and my party and in order to indulge m the game of character assassination.

It is further amazing that he sticks to these charges even now. He has thus deliberately misused his privileged position as a Member of Parliament to scandalize me and other members of my party. If he has the courage, I would ask him through you to make these charges outside the House and face the consequences.

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): Sir, I have one or two points to clarify. Shri Gopalan has said that I have uttered a falsehood in the House . . (Interruption).

Mr. Speaker: If Shri Shukla wants to make a statement, he should give me a copy in advance, then I will permit him later on to make it.

Shri N. Sreekantan Nair (Quilon): Under what rule?

Shri Vidya Charan Shukla: I do not want to make a statement. I only want to clarify two points that he has made.

Mr. Speaker: Please give me a copy today and I will allow you to make it tomorrow.

Shri Vidya Charan Shukla: And, again, Shri Gopalan will be allowed?

Mr. Speaker: No; somewhere it will end. After I read the statement I will see what action is to be taken.

Shri Nambiar (Tiruchirappalli): On a point of order, Sir. My point of order is that he cannot make a statement. He may be a Minister of State or damn God himself, but he cannot talk nonsense. He must understand that we belong to a respected part; He must know to behave. He may be a Minister . . . (Interruption).

Mr. Speaker: Order, order.

12.47 hrs.

RE. CALLING ATTENTION NOTICE

भी घटल बिहारी वाजपेथी (बलरामपुर): मभी एक काल एटेशन नोटिस लिया गया था। उसके ऊपर घाप दो बजे सवाल एलाऊ कर दे तो धच्छा होगा।

Shri P. K. Deo (Kalahandi): All those who are likely to ask a question are not here and they were told that it will come up at 6 o'clock.

Mr. Speaker: I have no objection to taking it up at 6 o'clock or at 5 o'clock.

Shri P. K. Deo: The Lobby Assistant came and informed us that it will be taken up at 6 o'clock.

भी घटल बिहारी वाजपेयी: मेरी किट-नाई यह है कि प्रधान मत्री ने एक बैटक ब्लाई है . . .

Mr. Speaker: When some other hon. Member says that it is inconvenient for him, we have to take that into consideration

Shri A. B. Vajpayee: Let it be taken up tomorrow immediately after the Question Hour.

Mr. Speaker: I have no objection.

The Minister of Parliamentary Affairs and Communications (Dr. Ram Subhag Singh): But there is one difficulty. We have some questions in the other House regarding the same matter and we might be detained there So, I would request that it may be taken up today at 6 o'clock.

Mr. Speaker: All right.